

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION NO. †191**  
TO BE ANSWERED ON 03.02.2020

**STATUS OF NATIONAL POLICY ON STs.**

†191. SHRI ANIL FIROJIYA:

SHRI MOHANBHAI KALYANJI KUNDARIYA :

Will the Minister of TRIBAL AFFAIRS be please to state:

- (a) the present status regarding formulation of the National Policy on Scheduled Tribes;
- (b) the details thereof;
- (c) whether feedback has been received from various stakeholders and the status of inclusion thereof in the said policy; and
- (d) the time limit fixed for formulation and implementation of the said policy?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

- (a) to (d) Ministry of Tribal Affairs had prepared a draft National Tribal Policy in 2006. This became out of context in view of certain legislative and policy changes and these necessitated further revision of the draft policy. Meanwhile, a High Level Committee (HLC) was constituted on 14.08.2013 to prepare a position paper on socio-economic status of STs and suggest a way forward. The Committee submitted its Report on 29.05.2014 which contains 108 recommendations cutting across various Central Ministries/Departments as well as State Governments. The recommendations were forwarded to Central Ministries/Departments of Govt. of India and State Governments to furnish their views/comments which are still awaited. Thus the recommendations of the HLC are under consideration of the Government and no time frame has been fixed.

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